



**HIGH COURT OF BOMBAY AT GOA**

FOR WEDNESDAY, THE 31ST MAY, 2023

LIST OF APPEAL UNDER FOREIGN EXCHANGE MANAGEMENT ACT (SINGLE BENCH) READY  
MATTERS AS ON 31-05-2023

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<b>SR.</b>	<b>CASE NUMBER</b>	<b>PARTY NAME</b>	<b>PET. ADV.</b>	<b>RES. ADV.</b>
1	AUFEM/1/2018	QUERIM RESORTS PVT. LTD., VS ASSISTANT DIRECTOR, DIRECTORATE OF ENFORCEMENT, GOVT. OF INDIA AND ANR.,	ADV. AGRAWAL SALIL SAUDAGAR	PRASHANT ADV. NIKHIL A. VAZE FOR R.NO.1 AND 2 SATISH ADV. FERNANDES LUIS ALEX FOR R.NO.1 & 2

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ASSISTANT REGISTRAR  
HIGH COURT OF BOMBAY AT GOA,  
PORVORIM - GOA

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